

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
STARRED QUESTION NO. 163  
TO BE ANSWERED ON WEDNESDAY, THE 9<sup>TH</sup> March, 2016**

**DELAY IN COMPLETION OF MPLAD PROJECTS**

**\*163. DR. SUBHASH BHAMRE:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) the details of works/projects recommended, sanctioned and completed including the physical and financial performance under the Member of Parliament Local Area Development (MPLAD) scheme during each of the last three years and the current year, year and State-wise including the State of Maharashtra;**
- (b) whether several projects/schemes are lying incomplete and pending;**
- (c) if so, the reasons for delay in the completion of these projects/schemes, scheme and State-wise; and**
- (d) the steps proposed to be taken to expedite the completion of pending works/ projects?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]**

**(a) to (d): A statement is laid on the table of the House.**

**Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 163 for answer on 09.03.2016.**

**(a): The works are recommended by the honourable MPs and are sanctioned as well as executed through District Authorities concerned. The specific data is maintained at the District level and only broad parameters are maintained by this Ministry. Based on information received from the District Authorities, the data for years 2012-13, 2013-14, 2014-15 and 2015-16 (as on 03.03.2016) is given at Annexure.**

**(b) & (c): Under the MPLADS, release of funds and incurring of expenditure take place continuously. Funds are released MP-wise, on meeting the eligibility criteria specified in the Guidelines on MPLADS. Funds are non-lapsable, both at the end of the Union Government and at the end of the District Authorities. Unspent balances are utilized in the subsequent year (s).**

**Problems of execution and delay, etc. in implementation of the works are addressed at the district level, data on which is not maintained at the central level in the Ministry.**

**Para 3.12 of the Guidelines on MPLADS stipulates that all recommended eligible works should be sanctioned within 75 days from the date of receipt of the recommendation, after completing all formalities. The District Authority shall, however, inform MPs regarding rejection, if any, within 45 days from the date of the receipt of recommendation, with reasons thereof.**

**Para 3.13 of the Guidelines stipulates that the sanction order should stipulate a time-limit for completion of the work by the Implementation Agency. The time-limit for completion of the work should generally not exceed one year. In exceptional cases, where the implementation time exceeds one year, specific reasons for the same should be incorporated in the sanction order. The sanction order should also include a clause for suitable action against the Implementation Agency in the event of their failure to complete the work within the stipulated time as per the State Government procedure.**

**(d): Government through the Ministry of Statistics & Programme Implementation continuously emphasizes on timely completion of works. In cases where references regarding delay, etc. in the implementation of the works come to notice, the State Government/District Authority are requested to take the appropriate action.**

## Annexure

Annexure referred to in reply of part (a) of Lok Sabha Starred Question No.163 for answer on 09.03.2016

**Physical and Financial Progress  
Year 2012-13**

(Cost in Rs. Crore)

S. No.	State / UT	Released by G.O.I	Work Recommended		Work Sanctioned		Work Completed		Exp. Incurred	
			Number	Cost	Number	Cost	Number	Cost	Number	Cost
1	Nominated	44.50	798	4.76	769	53.5	476	41.81		
2	Andhra Pradesh	256.00	16648	100.05	16820	302.64	10005	249.98		
3	Arunachal Pradesh	15.00	324	2.41	297	17.18	241	18.11		
4	Assam	86.00	2949	23.69	2876	73.71	2369	68.43		
5	Bihar	224.00	5565	17.49	3508	205.22	1749	120.46		
6	Chhattisgarh	96.50	2955	18.12	2445	68.92	1812	74.94		
7	Goa	9.50	167	1.39	183	7.58	139	8.15		
8	Gujarat	144.50	11073	83.33	9470	168.84	8333	138.99		
9	Haryana	75.00	4632	25.60	3308	86.56	2560	72.1		
10	Himachal Pradesh	37.50	2170	7.86	2024	28.67	786	25.39		
11	Jammu & Kashmir	47.50	2295	26.99	2644	60.45	2699	50.86		
12	Jharkhand	93.50	3931	27.64	3760	84.99	2764	85.05		
13	Karnataka	171.50	5547	33.58	4960	167.53	3358	149.36		
14	Kerala	176.00	3575	32.83	3561	197.18	3283	150.94		
15	Madhya Pradesh	223.00	10328	64.31	9454	200.11	6431	184.42		
16	Maharashtra	345.00	7685	43.15	5572	309.35	4315	275.42		
17	Manipur	17.50	179	2.88	179	15.1	288	17.26		
18	Meghalaya	10.00	355	5.11	491	15.34	511	11.19		
19	Mizoram	12.50	337	2.76	336	13.81	276	12.61		
20	Nagaland	10.00	120	1.03	120	12.53	103	12.34		
21	Odisha	153.50	5669	46.91	5587	131.82	4691	108.6		
22	Punjab	94.50	4099	46.36	4232	78.63	4636	76.21		
23	Rajasthan	178.00	7287	39.55	5601	172.51	3955	152.02		
24	Sikkim	10.00	91	0.96	90	9.9	96	10.68		
25	Tamil Nadu	272.50	5989	52.53	5784	295.72	5253	243.58		
26	Tripura	11.00	112	1.75	112	11.4	175	11.85		
27	Uttar Pradesh	560.50	13896	91.09	13269	434.08	9109	376.05		
28	Uttarakhand	30.00	1343	14.14	1163	22.58	1414	22.11		
29	West Bengal	291.50	5754	49.15	6235	360.84	4915	276.4		
30	A & N Islands	5.00	69	0.30	32	7.39	30	8.31		
31	Chandigarh	0.00	75	0.25	36	4.3	25	3.27		
32	D & N Haveli	5.00	84	0.35	62	8.81	35	9.44		
33	Daman & Diu	5.00	127	0.83	96	5.46	83	5.38		
34	Delhi	7.00	533	1.20	311	42.33	120	27.05		
35	Lakshadweep	3.50	17	0.05	11	14.44	5	10.75		
36	Puducherry	0.00	26	0.10	14	3.15	10	0.75		
<b>TOTAL</b>		<b>3722.00</b>	<b>126804</b>	<b>870.50</b>	<b>115412</b>	<b>3692.57</b>	<b>87050</b>	<b>3110.26</b>		

## Year 2013-14

(Cost in Rs. crore)

S. No.	State / UT	Released by GOI	Works Recommended		Works Sanctioned		Works Completed		Exp. incurred
			Number	Cost	Number	Cost	Number	Cost	
1	Nominated	45.00	726	9.44	786	55.92	944	55.30	
2	Andhra Pradesh	260.00	17565	144.35	17275	364.97	14435	297.44	
3	Arunachal Pradesh	15.00	197	2.48	218	11.86	248	11.97	
4	Assam	147.50	4947	38.86	4754	126.63	3886	120.55	
5	Bihar	326.50	14316	40.68	9700	457.97	4068	355.07	
6	Chhattisgarh	80.00	4454	23.41	3670	116.42	2341	102.64	
7	Goa	10.50	228	2.13	217	20.37	213	11.08	
8	Gujarat	192.50	14505	108.60	18593	234.27	10860	205.35	
9	Haryana	77.50	2937	27.45	2642	77.92	2745	79.40	
10	Himachal Pradesh	37.50	2491	18.10	2579	41.80	1810	38.33	
11	Jammu & Kashmir	51.00	2288	20.00	2166	59.77	2000	51.91	
12	Jharkhand	97.500	4270	28.26	3423	119.23	2826	94.66	
13	Karnataka	191.00	6935	43.83	6570	248.09	4383	189.70	
14	Kerala	117.50	2201	32.79	2627	162.78	3279	178.78	
15	Madhya Pradesh	207.50	11816	78.60	10582	244.20	7860	226.66	
16	Maharashtra	203.00	9389	52.88	7642	421.02	5288	288.02	
17	Manipur	17.50	316	2.63	337	22.50	263	20.99	
18	Meghalaya	17.50	458	6.66	405	12.77	666	16.46	
19	Mizoram	10.00	237	2.60	218	9.11	260	10.19	
20	Nagaland	10.00	57	0.90	57	9.57	90	9.76	
21	Odisha	170.00	8373	61.70	7413	182.42	6170	170.38	
22	Punjab	104.50	8342	49.36	7509	135.95	4936	130.92	
23	Rajasthan	167.50	5511	46.99	6016	208.54	4699	175.61	
24	Sikkim	10.00	109	0.72	106	10.51	72	10.87	
25	Tamil Nadu	268.50	5886	59.50	5621	289.72	5950	292.98	
26	Tripura	10.00	94	0.97	94	13.55	97	14.67	
27	Uttar Pradesh	656.00	26360	169.11	24759	822.33	16911	739.78	
28	Uttarakhand	35.00	3815	21.96	3217	43.45	2196	39.99	
29	West Bengal	326.00	6813	57.94	6169	378.76	5794	347.01	
30	A & N Islands	7.500	27	0.18	27	8.55	18	8.51	
31	Chandigarh	10.00	151	0.36	86	11.86	36	11.07	
32	D & N Haveli	5.00	58	0.90	56	5.18	90	4.67	
33	Daman & Diu	5.00	82	0.22	66	4.37	22	5.78	
34	Delhi	34.00	630	3.50	600	69.28	350	52.78	
35	Lakshadweep	5.00	10	0.05	2	12.51	5	3.67	
36	Puducherry	8.500	138	0.35	117	15.82	35	7.29	
<b>TOTAL</b>		<b>3937.00</b>	<b>166732</b>	<b>1158.46</b>	<b>156319</b>	<b>5029.97</b>	<b>115846</b>	<b>4380.24</b>	

## Year 2014-15

(Cost in Rs. crore)

S. No.	State / UT	Released by GOI	Work Recommended		Work Sanctioned		Works Completed	Exp. Incurred
			Number	Cost	Number	Cost	Number	Cost
1	Nominated	47.50	322	3.55	312	45.27	355	40.29
2	Andhra Pradesh (Old)	255.00	6486	197.79	6280	167.12	9700	207.33
3	Arunachal Pradesh	12.50	257	8.91	202	12.18	177	12.07
4	Assam	60.00	3396	52.84	3073	73.06	2524	67.75
5	Bihar	254.00	5617	135.35	3673	165.83	5751	197.90
6	Chhattisgarh	80.00	2203	56.33	1325	52.22	2106	50.63
7	Goa	7.50	43	3.13	44	6.20	34	8.73
8	Gujarat	207.50	6315	167.87	5019	135.12	7565	174.06
9	Haryana	52.50	1708	46.47	1046	39.89	1536	46.33
10	Himachal Pradesh	25.00	2153	14.53	2103	26.00	589	18.16
11	Jammu & Kashmir	35.00	1845	27.18	1854	44.29	1467	40.32
12	Jharkhand	60.00	1815	39.03	1272	37.93	1692	50.90
13	Karnataka	180.00	3518	92.65	3588	143.16	3682	148.07
14	Kerala	162.50	3471	151.65	1774	97.84	2064	130.51
15	Madhya Pradesh	165.00	4607	107.05	3609	84.60	5604	104.42
16	Maharashtra	362.50	6098	209.28	3954	211.60	5684	293.58
17	Manipur	15.00	141	8.65	141	10.40	132	9.62
18	Meghalaya	15.00	671	21.2	431	22.19	631	19.88
19	Mizoram	10.00	185	5.60	228	10.44	263	10.58
20	Nagaland	10.00	36	5.20	36	10.02	20	9.72
21	Odisha	135.00	5477	105.04	3598	89.03	3690	99.29
22	Punjab	73.50	2889	66.78	2670	42.03	4143	58.65
23	Rajasthan	138.00	1839	59.66	2086	83.92	3555	100.55
24	Sikkim	5.00	126	6	79	8.21	90	5.54
25	Tamil Nadu	237.50	3528	150.77	3215	194.65	2983	158.55
26	Tripura	12.50	106	7.73	99	12.75	104	9.96
27	Uttar Pradesh	375.00	9384	272.44	8271	324.74	11853	318.16
28	Uttarakhand	30.00	1738	16.33	1705	30.71	867	20.20
29	West Bengal	267.50	4099	190.9	3653	184.31	3633	204.92
30	A & N Islands	2.50	1	0.23	12	1.54	23	2.09
31	Chandigarh	5.00	3	0.76	4	0.29	47	0.82
32	D & N Haveli	5.00	16	0.51	14	4.93	51	3.00
33	Daman & Diu	2.50	31	3.43	27	2.76	19	2.49
34	Delhi	28.50	61	11.40	27	2.37	386	22.33
35	Lakshadweep	2.50	18	16.64	0	0	0	3.27
36	Puducherry	13.50	101	6.12	94	14.18	75	10.02
<b>Total</b>		<b>3350.00</b>	<b>80304</b>	<b>2269</b>	<b>65518</b>	<b>2391.78</b>	<b>83095</b>	<b>2660.69</b>

Note: The erstwhile State of Andhra Pradesh was bifurcated on 02.06.2014 into the newly-created States of Andhra Pradesh and Telangana. The details in respect of both the newly-created Telangana and Andhra Pradesh are included in erstwhile Andhra Pradesh at S. No.2.

S.No	State/UT	Released by GOI	Work Recommended		Work Sanctioned		Work Completed	Exp. Incurred
			Number	Cost	Number	Cost	Number	Cost
1	Nominated	47.50	461	68.47	507	58.68	426	53.17
2	Andhra Pradesh	150.00	5402	183.19	4966	180.4	5002	144.48
3	Arunachal Pradesh	12.50	264	13.85	288	16.78	249	16.84
4	Assam	97.50	3892	136.34	3169	105.27	2416	99.84
5	Bihar	197.50	6660	269.55	3739	204.76	3309	190.3
6	Chhattisgarh	72.50	3010	116.54	2200	86.38	2303	80.94
7	Goa	10.00	250	14.58	210	10.49	159	7.26
8	Gujarat	175.00	11861	296.98	5365	239.36	7456	225.9
9	Haryana	57.50	2392	87.8	1217	57.54	985	48.23
10	Himachal Pradesh	35.00	2837	42.13	2980	41.69	1101	38.7
11	Jammu & Kashmir	52.50	1838	46.6	2767	40.96	1178	38.05
12	Jharkhand	82.50	3160	78.2	2618	62.79	1799	62.5
13	Karnataka	150.00	3792	186.38	3391	176.19	7402	145.12
14	Kerala	127.50	3379	192.73	3488	166.73	2855	130.41
15	Madhya Pradesh	160.00	8061	251.85	6545	211.76	5047	180.72
16	Maharashtra	288.50	12083	526.43	13079	344.46	7625	321.57
17	Manipur	10.00	138	10.9	138	10.9	85	10.02
18	Meghalaya	17.50	504	28.13	412	23.16	284	21.48
19	Mizoram	5.00	119	7.08	127	7.6	126	7.85
20	Nagaland	5.00	26	2.5	26	7.51	31	6.81
21	Odisha	132.50	7701	189.92	6055	158.62	4157	115.56
22	Punjab	90.00	4707	98	4465	91.64	6058	99.4
23	Rajasthan	112.50	3018	146.41	2303	116.42	1635	95.11
24	Sikkim	10.00	29	4.02	68	7.74	24	6.24
25	Tamil Nadu	265.00	6100	390.1	5780	370.78	4229	280.63
26	Telangana	112.50	4427	124.88	4512	123.54	4394	114.1
27	Tripura	25.00	99	10.47	92	8.6	84	8.49
28	Uttar Pradesh	405.00	11231	487.08	9106	457.26	8039	413.85
29	Uttarakhand	25.00	1381	30.52	1096	31.79	634	20.54
30	West Bengal	272.50	5984	378.83	4737	314.94	5181	330.8
31	A & N Islands	0.00	17	4.25	0	0	25	0.96
32	Chandigarh	5.00	18	5.41	13	5.21	21	3.1
33	D & N Haveli	0.00	NR	NR	NR	NR	3	2.51
34	Daman & Diu	5.00	70	5.35	48	3.81	19	2.76
35	Delhi	27.50	209	57.16	109	31.39	91	20.47
36	Lakshadweep	0.00	5	6.92	4	6.63	4	1.99
37	Puducherry	13.50	98	20.99	78	17.15	77	13.96
	<b>Total</b>	<b>3254.50</b>	<b>115223</b>	<b>4520.54</b>	<b>95694</b>	<b>3798.93</b>	<b>84513</b>	<b>3360.66</b>

Note: (i) The amount of expenditure in some cases is more than the amount of release in the corresponding period. This is not incongruous as funds are non-lapsable and unspent balances as well as interest at the district level are utilized in the subsequent year (s).

(ii) In some cases the number of works sanctioned / completed are more than the number of works recommended in the corresponding period. This is also not incongruous as the works recommended in earlier years may also get sanctioned / completed in subsequent year (s).

(iii) The abbreviation 'NR' denotes 'Not Reported' by the District Authorities.

\*\*\*\*\*